

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURT : DELHI**

**ORDER**

**Sub: Re-constitution of Committees.**


In partial modification of earlier order bearing no. 28716-28839/F2N(4)/Admn. (North)/RC/2022 dated 20.09.2022 of this office, the following Committees are hereby re-constituted with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officers	Designated as	Concerned Branch
1.	<b>Committee to Monitor Compliance with directions of Hon'ble High Court of Delhi in case titled as Manjit Singh Vs State Crl. MC No. 4485/2013 dated 10.09.2014.</b>	<b>Sh. Gagandeep Singh, Spl Judge NDPS Act</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	CMM Office
		Ms. Shama Gupta, CMM North District, Rohini Court, Delhi.	Member	
		Ms. Neeti Suri Mishra, ACMM North District, Rohini Court, Delhi.	Member	
		Sh. Ajay Narwal, MM-02 North District, Rohini Court, Delhi.	Member	
		Ms. Neha Pandey, MM-06 North District, Rohini Court, Delhi.	Member	
		Sh. Gaurav Katariya, MM-07 North District, Rohini Court, Delhi.	Member	
2.	<b>Grievance Redressal Committee.</b> (to look into the complaints of Staff, Litigants, Lawyers and Public Persons & to look into the request and suggestions/grievances of all the employees of North District).	<b>Sh. Satish Kumar, ASJ-03</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	PS Office
		Sh. Deepak Dabas, ADJ-01 North District, Rohini Court, Delhi.	Member	
		Sh. Shivaji Anand, ASJ-04 North District, Rohini Court, Delhi.	Member	
		Sh. Surender Mohit Singh ADJ-04 North District, Rohini Court, Delhi.	Member	
		Ms. Shama Gupta, CMM North District, Rohini Court, Delhi.	Member	
		Ms. Monika Bajaj, Assistant Accounts Officer, North District, Rohini Court, Delhi.	Member	
3.	<b>Review Sub-Committee.</b> for improving disposals and expediting adjudication and Arrears Committee. (Members of the Committee are appointed on three monthly rotational basis. The Sub-Committee meets weekly and sends the monthly report to the Disposal Review Committee of the Hon'ble High Court of Delhi). Constituted in compliance of Order No. 3227-37/2018 dated 17.07.2018 of Hon'ble High Court of Delhi.	<b>Sh. Raj Kumar, ADJ-02</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	Judicial Branch
		Sh. Deepak Dabas, ADJ-01 North District, Rohini Court, Delhi.	Member	
		Sh. Gagandeep Singh, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Member	
		Sh. Virender Kumar Kharta, ASJ-01 (POCSO) North District, Rohini Court, Delhi.	Member	
		Ms. Shama Gupta, CMM North District, Rohini Court, Delhi.	Member	
		Sh. Virender Singh, SCJ-cum-RC North District, Rohini Court, Delhi.	Member	
		Sh. Pranav Joshi, MM-03 North District, Rohini Court, Delhi.	Member	

4.	<b>Vigilance Committee.</b>	<b>Sh. Gagandeep Singh, Spl Judge NDPS Act</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	Vigilance Branch
		Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi.	Member	
		Ms. Shama Gupta, CMM North District, Rohini Court, Delhi.	Member	
		Sh. Virender Singh, SCJ-cum-RC North District, Rohini Court, Delhi.	Member	
		Ms. Neeti Suri Mishra, ACMM North District, Rohini Court, Delhi.	Member	

**Note:-**

1. Remaining directions contained in order no. 28716-28839/F2N(4)/Admn.(North)/RC/2022 dated 20.09.2022 shall remain same.


  
**(VIMAL KUMAR YADAV)**  
**Principal District & Sessions Judge**  
**North District : Rohini Court : Delhi.**

No. 40948-41051 F2N(4)/Admn.(North)/RC/2022

Dated, Delhi the 13/12/2022

**Copy forwarded for information and necessary action to :-**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Ld. Principal District & Sessions Judge(s) (North-West, South, South-East, New Delhi, Shahdara, North-East, West, South-West), Delhi/New Delhi.
4. All the Ld. Judicial Officers posted in North District, Rohini Court Delhi.
5. The Ld. Principal Judge(Family Court), North District, Rohini Courts, Delhi.
6. The Ld. Judge Family Court, North District, Rohini Courts, Delhi.
7. The Chief Prosecutor, North District, Rohini Court Delhi.
8. The Secretary, DLSA (North), Rohini Court, Delhi with request to intimate to the Members of Committees related to DLSA, North District, Rohini Courts, Delhi.
9. All the Sr. A.O. (J)/A. O. (J)/Branch In-charges of North District, Rohini Court, Delhi.
10. The President/Secretary, Bar Association (Tis Hazari, Karkadooma, Saket, Dwarka, Rohini & Patiala House Courts),
11. Hony. Secretary, Bar Association, Rohini District Courts, Delhi.
12. Hony. Secretary, Bar Council of Delhi with request to nominate one member of Bar Council of Delhi for the Committee mentioned at Sr. No. 1.
13. Ms. Radha Bhardwaj, President DAV Educational & Welfare Society, 153, Pkt-12, Sector 21, Rohini, Delhi-86.
14. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
15. The Commissioner of Police, ITO, Police Headquarters, Delhi.
16. The Deputy Commissioner of Police (Rohini).
17. The Deputy Commissioner of Police (North-West).
18. The Deputy Commissioner of Police (Outer-North).
19. The Director Prosecution, Tis Hazari Courts, Delhi.
20. The Record Officer (RTI), North District, Rohini Court, Delhi.
21. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
22. Nodal Officer, Web-Site Committee, Rohini Court, Delhi.
23. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
24. Official concerned.
25. P.S. to the undersigned.
26. The Branch In-Charge, R & I Branch for uploading on LAYERS.

  
**Principal District & Sessions Judge**  
**North District : Rohini Court : Delhi.**

40948-41051  
 13/12/2022